

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD

OA/PA/MA/RA/CA. No. CAF 39/93

SS on Mahela
APPLICANT (S)

SS Dr. Roshni Ch
COUNSEL

VERSUS

401205
RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
	Adh copy demand on other side.	

DATE	OFFICE REPORT	ORDERS
(7) 22.1.93		<p>Mr. R.V. Deshmukh for the applicant.</p> <p>We have drawn his attention to the judgment of the Full Bench in Omprakash Narang v/s. Union of India & Ors. in O.A. 684/88 rendered by the Principal Bench reported in page 21 of the Full Bench Judgments, Bahri Brothers publication.</p> <p>Call on 28th January, 1993.</p> <p><i>rk</i> <i>nk</i></p> <p>(R.C.Bhatt) Member (J)</p> <p>(N.V.Krishnan) Vice Chairman</p>
		<p>vtc.</p>
(5) 28.1.93	<p>Res. sub.</p> <p>1) notice issued on 3-2-93.</p> <p>2) Reply not filed before 10-2-93</p>	<p>Heard Mr. R.V.Deshmukh, learned advocate for the applicant. Issue notice to the respondents to file reply on admission by 11th February, 1993 on which date the matter may be heard finally also. No interim relief is granted at this stage.</p> <p><i>rk</i> <i>nk</i></p> <p>(V.Radhakrishnan) Member (A)</p> <p>(R.C.Bhatt) Member (J)</p>
11-2-1993		<p>Shri R.V. Deshmukh for the applicant. The</p> <p>We have heard the applicant on admission for some time at the end of which we pass the oral order in open court.</p> <p><i>rk</i> <i>nk</i></p> <p>(B.S. Hegde) Member (J)</p> <p>(N.V.Krishnan) Vice Chairman.</p>

DATE	OFFICE REPORT	ORDERS
11-2-1993		<p>Shri R.V. Deshmukh for the applicant. We heard the learned Counsel for the applicant on admission for some time to at the time end of which he seeks permission to withdraw the application. Permission is granted. The application is disposed of as having been withdrawn.</p> <p><i>B.S. Hegde</i> <i>N.V. Krishnan</i> (B.S. Hegde) (N.V. Krishnan) Member (J) Vice Chairman.</p> <p>*AS.</p> <p><i>(Signature)</i> <i>(Signature)</i> (S. S. Hegde) (N. V. Krishnan)</p>

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE OP 39 93 OF 19

NAME OF THE PARTIES Sh. D.N. Makete.

VERSUS
C. C. J. & ORS

PART A B & C

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
1.	Application.	1-11
2.	Orders dt. 22/1/93.	
3.	Final order dt. 11/2/93	